

Annexure-5

Name of the corporate debtor: East Coast Energy Private Limited; Date of commencement of liquidation: 22-04.2019; List of stakeholders as on: 10-05-24
List of Operational Creditors (Government Dues)

Sl. No.	Details of Claimant		Details of Claim Received		Details of Claim Admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim Rejected	Amount of claim under Verification	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Assistant Commissioner of State Tax	State Government	21-May-19	3,79,318	3,79,318	Sales Tax Liability	-	NA	0.02%	-	-	-	-	
2	Principal Commissioner of Customs	Central Government	11-Mar-24	3,00,78,37,933	2,13,21,42,945	Customs Tax	-	NA	99.98%	-	-	87,56,94,988	-	NCLT Order for Condonation of delay dated February 27, 2024. We had not received any proof against claim despite reminders hence admitted for Re. 1/- was admitted earlier subsequently so information were submitted. Based on information and documents submitted we have been able to admit the claim partially
	Total			3,00,82,17,251	2,13,25,22,263				100.00%	-	-	87,56,94,988	-	